

AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) The information is being collected and, to the extent available, will be laid on the Table of the House.

[Translation]

Administrative Expenditure

13-04

Expenditure on Development Work

1511. DR. SUSHIL INDORA :
DR. CHINTA MOHAN :
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of FINANCE be pleased to state:

(a) whether 70 percent of the expenditure incurred on development work is spent on maintaining the administrative machinery, as per study;

(b) if so, the reaction of the Government thereto;

(c) whether the Administrative expenses have doubled during the last five years; and

(d) if not, the administrative expenditure during 1992-93 and 1997-98 and the amount spent under this head during the current year?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) and (b) Expenditure on development activities is usually incurred as a part of Plan expenditure. In so far as the Central Government is concerned, the Plan expenditure comprises budgetary allocations made under the Central Plan for different Ministries for implementing their respective Plan programmes and schemes in various sectors, such as agriculture and allied activities, rural development, irrigation and flood control, infrastructure, social services, etc. In addition, funds are also transferred towards Central assistance for State and Union Territory Plans. Since provisions for Plan expenditure comprise largely of transfers to States/Union Territories, Central Public Sector Units, autonomous bodies and district level implementing agencies, it is not possible to segregate the administrative and other items of expenditure. On the basis of the estimates of Plan expenditure in the Budget of 1998-99, around 39 per cent of the expenditure has been allocated for Capital items and the rest for Revenue items. The Revenue items of expenditure are an essential part of the total Plan expenditure. The bulk of the revenue expenditure comprises of grants to States, district level agencies, etc.

(c) and (d) The details of the provisions, made for expenditure on pay, travel and other allowances in the Central Budget are readily available in Volume-I of the Expenditure Budget of the Central Government for the respective years.

[English]

USA

104-

Super 301

1512. SHRI V.V. RAGHAVAN : Will the Minister of COMMERCE be pleased to state:

(a) whether the United States has decided to reinstate Super 301 as a part of its global trade strategy;

(b) if so, the details thereof; and

(c) its impact on India's trade?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) Yes, Sir.

(b) and (c) On 26th January 1999, the United State Trade Representative (USTR) announced the decision of the President to reinstate Super 301 by an Executive Order. As per the reinstated Super 301, USTR will submit the National Trade Estimate Report to the US Congress on 31st March 1999 and report on priority foreign trade practices to the US Congress by 30th April 1999. It is only for countries identified as 'priority foreign country' that the United States Trade Representative is bound to initiate an investigation. This is followed by request for consultations with the foreign Governments concerned. Further action would be contemplated only thereafter by the US Government. Hence, there is no immediate impact of this move by the US Government on India's trade.

[Translation]

1011-06

Losses/Profit Incurred by Units of SAIL

1513. DR. CHINTA MOHAN :
DR. SUSHIL INDORA :

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether such units have been identified by the Steel Authority of India which are constantly incurring losses or profits;

(b) if so, the names of such units under both the categories, separately;

(c) the capital invested in the units of both the categories by the end of March, 1998; and

(d) the amount of loss and profit incurred in the units of both these categories by the end of March, 1998, separately?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a), (b) and (d) The Profit and Loss for the last three years of the units of Steel Authority of India Limited (SAIL) is given below:—

(Rs. in Crores)

	Profit/Loss (-)		
	1997-98	1996-97	1995-96
<i>Constantly profit making units</i>			
Bhilai Steel Plant	701	684	819
Bokaro Steel Plant*	367	357	806
<i>Loss making units</i>			
Durgapur Steel Plant	-509	-236	-174
Rourkela Steel Plant	-374	-316	-57
Alloy Steels Plant#	-88	-67	1
Salem Steel Plant#	-120	-38	4

*Bokaro has incurred loss during April-December, 1998

#ASP and SSP earned profit in the year 1995-96.

106 - 07

(c) Investment (in terms of depreciated value of assets plus capital work-in-progress) as on 31.03.1998 in the loss making units as well as profit making units of SAIL is as under :

Investments as on 31.03.1998

(Rs. in Crores)

Investment in profit making Units

Bhilai Steel Plant	2695
Bokaro Steel Plant	4278

Investment in loss making Units

Durgapur Steel Plant	5827
Rourkela Steel Plant	5528
Alloy Steel Plant	182
Salem Steel Plant	944

Diversión of loan provided under PMRY

1514. SHRI DADA BABURAO PARANJPE : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Union Government are aware that cases of diverting funds under the Prime Minister's Rozgar Yojana to some other purposes in Jabalpur, Madhya Pradesh have come to light;

(b) if so, whether the Government have conducted any inquiry in this regard;

(c) if so, the details thereof;

(d) whether the Union Government propose to take any action for proper utilisation of funds provided under this Scheme; and

(e) if so, the details thereof?